

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) to (c) As per information furnished by Government of Madhya Pradesh, communal riot broke out in Indore on 3.7.2008 during the observance of 'Bharat bandh' called by Vishwa Hindu Parishad on the issue of land transfer to Sri Amnarnath Shrine Board in Jammu and Kashmir. The State Government has informed that during the riot, 8 persons were killed and 64 persons, including 20 policemen, were injured.

The State Government has further informed that 95 criminal cases were registered and 151 persons were arrested, of which 46 were arrested in cases of riot, assault and other offences and 105 were arrested in cases under section 188 IPC.

Lack of boats for patrolling coastal areas

1773. SHRI KANJIBHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the sensitive coastal areas between Jakhau and Medi are not effectively covered under patrolling by the Coast Guards/BSF Water Wing because of lack of suitable boats;

(b) if so, the concrete remedial steps taken by the Central Government in this regard;

(c) whether the State Government has submitted a proposal for strengthening these areas; and

(d) if so, what is the status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) to (d) The seaward area between Jakhau and Medi comes under the operational jurisdiction of Coast Guard. Regular patrolling of the area is carried out by the Coast Guard by deploying their Ships and Air cushion vessels.

A comprehensive Coastal Security Scheme, formulated in consultation with all concerned agencies, including coastal States and Union Territories, was approved in 2005 and it is under implementation in nine coastal States and four Union Territories, including Gujarat. Under this scheme, 10 coastal police stations, 25 check-posts and 46 out-posts, equipped with 20 jeeps, 101 motorcycles and 30 patrolling boats (20 Nos. 12 Ton boats and 10 Nos. 5 Ton boats), have been approved for Gujarat.

Suspected Bangladeshis based in Lucknow

†1774. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken note of the fifty thousand suspected Bangladeshi infiltrators based in Lucknow;

(b) whether Government is aware that these suspected Bangladeshis call themselves Assamese and live here illegally by engaging themselves in the junk and other business to act as the sleeping modules for terrorists; and

†Original notice of the question was received in Hindi.

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) to (c) India's long and porous border with Bangladesh, geographical proximity, family ties and ethnic similarity, coupled with better economic opportunities in India have resulted in illegal migration from Bangladesh. Available information indicates the presence of some illegal migrants from Bangladesh in Lucknow. However, there are no inputs to confirm that some illegal immigrants are acting as sleeping modules for terrorists.

Terror attacks in the country

1775. SHRI A. VIJAYARAGHAVAN:

SHRI MATILAL SARKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there are many terror and communal attacks in the country during the last one decade;

(b) if so, the details including the number of such attacks, loss of life to women, children, men and security personnel and estimated financial loss for the last three years, State-wise, category-wise, year-wise;

(c) the number of cases registered and details of status of such cases, State-wise, category-wise; and

(d) the steps taken to overcome the menace of terror attacks in detail, as on date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Apart from violence in the areas affected by militancy, insurgency and extremist activities, viz., Jammu and Kashmir, some of the North Eastern States and some States affected by naxalite activities, terrorist attacks and incidents of communal violence *etc.*, have occurred in various parts of the country over the last decade. Based on available information, Statement showing the State-wise incidence of communal violence, persons injured and killed during the years 2006-2008 is given in Statement-I (*See below*). A Statement showing major incidents of terrorist acts that have occurred in some parts of the hinterland in the country during the last three years (till 30th November, 2008), alongwith the number of persons including security personnel killed and number of persons injured is at Statement-II (*See below*). Details regarding sex and age of the victims, and the estimated financial loss in these incidents are not centrally compiled or maintained.

(c) 'Law and Order' and 'Police' being State subjects, the incident-wise details of cases registered and status of arrests, including identity of the arrested persons, investigation, prosecution, conviction, *etc.*, are not centrally compiled or maintained.

(d) The Government has been pursuing a multi-pronged strategy to deal with terrorism, and a variety of measures have been taken to strengthen the security arrangements in this context. These, *inter-alia*, include assistance to the State Governments under the Scheme for